

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70140 of 2021

(Arising out of Order-in-Appeal Nos.NOI-CUSTM-000-APP-808-20-21 dated 21/10/2020 passed by Commissioner (Appeals) Customs, Central Goods & Service Tax, Noida)

M/s Vimal Plast (India) Pvt. Ltd.,
(Plot No.3, Udyog Vihar, Noida)

.....Appellant

VERSUS

Commissioner of Customs, Noida

....Respondent

(Concor Bhawan, Container Depot, Noida)

APPEARANCE:

Shri Ved Prakash Batra, Consultant for the Appellant

Shri A.K. Choudhary, Authorised Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 11 July, 2024

DATE OF DECISION : 11 July, 2024

This appeal is allowed by way of remand. For order, see order of the date in Customs Appeal No.70139 of 2021.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp